

Regarding need to strengthen the implementation of the Rights of Persons with Disabilities Act,2016

DR. MALLU RAVI (NAGARKURNOOL): Thank you very much, Chairman, Sir. I rise to draw the attention of the Government of India through this august House towards the urgent need to strengthen and expedite the implementation of the Rights of Persons with Disabilities Act, 2016.

I urge the Government to take immediate steps, including filling up the vacant statutory positions under the RPWD Act. I also request the Government to ensure time-bound implementation of accessibility provisions under the Accessible India Campaign. Thirdly, I request the Government for enforcing compliance with the mandated four per cent reservation in employment, five per cent reservation in welfare scheme for PWD, and strengthening national rehabilitation and skill development institutions to enhance economic and social inclusion of PWD. The Government is also requested to introduce additional welfare measures, including increasing the disability pension and improving support system for their independent living.

These issues will fall under the jurisdiction of the Ministry of Social Justice and Empowerment, and require urgent action in the interest of millions of PWDS.

Thank you, Sir.

माननीय सभापति: अब मैं केवल उन्हीं माननीय सदस्यों को मौका दे रहा हूँ, जिन्हें इस सप्ताह अभी तक मौका नहीं मिला है। Please raise your demand within one minute.